



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग चार-ब

वर्ष ४, अंक ३९(३)]

शनिवार, मार्च ३१, २०१८/चैत्र १०, शके १९४०

[पृष्ठे २, किंमत : रुपये ९.००

असाधारण क्रमांक ८६

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाने महाराष्ट्र अधिनियमान्वये तयार केलेले  
(भाग एक, एक-अ आणि एक-ल यांमध्ये प्रसिद्ध केलेले नियम व आदेश यांव्यतिरिक्त) नियम व आदेश.

### FINANCE DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk,  
Mantralaya, Mumbai 400 032, dated 31st March 2018

### NOTIFICATION

### Notification No. 10/2018-State Tax (Rate)

MAHARASHTRA GOODS AND SERVICES ACT, 2017.

No.GST-1018/C.R.29/Taxation-1.—In exercise of the powers conferred by sub-section (1) of section 11 of the Maharashtra Goods and Sendees Tax Act, 2017 (Mah, XLIII of 2017), the Government of Maharashtra, on being satisfied that it is necessary in the public interest so to do, on the recommendations of the Council, hereby makes the following further amendment in the Government Notification of the Finance Department, No. MGST- 1017/C.R. 103 (7) / Taxation- 1 [No.8/2017 - State Tax (Rate)], dated the 29th June 2017, published in the *Maharashtra Government Gazette*, Part IV-B, Extra-ordinary No. 182, dated the 29th June 2017, and amended *vide* Notification of the Finance Department No. MGST- 1017/ CR 184(8) /Taxation-1 [No.38/2017-State Tax (Rate)], dated the 13th October 2017, published in the *Maharashtra Government Gazette*, Part IV-B, Extra-ordinary No.336 , dated the 13th October 2017, namely :—

In the said notification, for the figures, letters and words “31st day of March 2018”, the figures, letters and words “30th day of June, 2018” shall be substituted.

By order and in the name of the Governor of Maharashtra,

R. D. BHAGAT,  
Deputy Secretary to Government.

*Note.*—The principal notification was published in the *Maharashtra Government Gazette*, Extra-ordinary, Part IV-B No.182, dated the 29th June 2017 *vide* Government Notification, Finance

Department Notification No. MGST-1017/C.R. 103 (7) / Taxation- 1 [Notification No. 8/2017- State Tax (Rate)], dated the 29th June 2017 and was last amended by the Government Notification, Finance Department Notification No. MGST-1017/CR 184(8)/Taxation-1 [Notification No. 38/2017- State Tax (Rate)] published in the *Maharashtra Government Gazette*, Extra-ordinary, Part IV-B No. 336, dated the 13th October 2017.